

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**OA NO.2500/2018
MA NO.2797/2018**

NEW DELHI THIS THE 9TH DAY OF JULY, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Akashwani & Doordarshan
Administrative Staff Association
Through its General Secretary
Mr. Ramesh Singh Chouhan
S/o Mr. M.S. Singh
Aged about 47 years
R/o D-11/4, Radio Colony,
Kingsway Camp, Delhi-09.
2. Bijender Sharma
Aged 44 years
S/o Shri Ishwar Sharma
Working as UDC in
Doordarshan Kendra,
New Delhi
R/o B-4, 209A, Keshav Puram
New Delhi-34.

...Applicants

(By Advocate: Mr. Mohit Tyagi)

VERSUS

1. Union of India
Through Secretary
Ministry of Information &
Broadcasting, Shastri Bhawan,
New Delhi-110001.
2. Prasar Bharti
Through the Chief Executive
Officer, Prasar Bharati Secretariat,
Copernicus Marg,
New Delhi-110001.

...Respondents

(By Advocate: Mr. D.S. Mahendru)

ORDER (ORAL)**HON'BLE MR. V. AJAY KUMAR, MEMBER (J):**

Heard the learned counsel for the applicants.

2. MA No.2797/2018 for joining together is allowed.
3. It is submitted that the respondents vide Annexure A-11 speaking order dated 21.03.2018 granted certain benefits to certain categories of Prasar Bharati. However, they have not granted the same benefits to the applicants' category. It is seen that the applicants have not made any representation after order dated 21.03.2018 granting certain benefits to certain categories.
4. In the circumstances, the OA is disposed of, without going into the merits of the case, by permitting the applicants to make an appropriate representation ventilating their grievances to the respondents within two weeks and on receipt of such a representation from the applicants the respondents are directed to consider the same and to pass appropriate speaking and reasoned order thereon, within 90 days therefrom, in accordance with law. No costs.

(A.K. Bishnoi)
Member (A)

(V. Ajay Kumar)
Member (J)

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